

COURT-I

**In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 199 of 2016

Dated: 7th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GAIL India Ltd. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. Ajit Pudussery
Ms. Shruti Sarma Hazarika
Ms. Aparna Vohra
Ms. Ashta Gaur

Counsel for the Respondent(s) : Ms. Aparna Vohra
Ms. Astha Gaur for PNGRB

ORDER

List the matter on **25.11.2016**. In the meantime, pleadings be completed.

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg**

**(Justice Ranjana P. Desai)
Chairperson**